

- (v) The premises from which cholera cases are reported are disinfected. Regular disinfection of wells is being carried out and the municipal water is checked at the distribution points for presence of free chlorine and for coliform organism.]

DEATHS DUE TO HEART FAILURE

88. SHRI T. V. ANANDAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state whether Government have made any investigation into the causes of deaths due to heart failure in the country ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): Under the sponsorship of the Indian Council of Medical Research and institutions like the All India Institute of Medical Sciences, New Delhi, heart diseases are being investigated as part of their research activities. The main causes of deaths due to heart diseases are Coronary Thrombosis, Arterio-sclerosis and High Blood Pressure and Corpulmonale.

PAY-SCALES OF STENOGRAPHERS

89. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to State:

(a) whether it is a fact that the pay-scales of certain categories of stenographers in the Government of India offices have been recently revised and raised; if so, what are the original and the revised pay-scales, and on what grounds the increase has been determined; and

(b) whether it is also a fact that the pay-scales of other categories of Government employees are proposed to be raised similarly; if so, what is the decision taken in this regard?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) No, Sir. Orders were issued last month revising the pay-scale of Grade I of the Central Secretariat Stenographers* Service, but as the scope of these orders is under review they have not been given effect to.

(b) No, Sir.

FINANCE MINISTER'S VISIT ABROAD

90. DR. (MRS.) MANGLADEVI TALWAR: SHRI U. S. DUGAL: SHRI M. D. NARAYAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Finance Minister visited some of the European countries during June, 1966; and

(b) if so, what was the purpose of these visits?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) A statement in this connection will be made on the 28th July, 1966.

ENERGY SURVEY OF INDIA COMMITTEE REPORT

91. SHRI SURJIT SINGH ATWAL: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that Government have completed examination of the Report of the Energy Survey of India Committee; and

(b) if so, whether any guidelines have been recommended to the Central and State Governments in this regard ?

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) No, Sir. The Government have not completed examination of the report of the Energy Survey of India Committee. The views of the concerned Ministries on the report are being assessed.

(b) Does not arise at this stage.

FOREIGN EXCHANGE SPENT ON TOURS ABROAD

92. RAJA SHANKAR PRATAP SINGH: Will the Minister of FINANCE be pleased to state:

(a) the amount of foreign exchange spent on Government officials, depute* abroad or on official delegations sent by Government of India, on official business; from April, 1965 to March, 1966; and

(b) whether any economy has been effected to curtail this expenditure ?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI):

(a) Information is being collected and will be laid on the Table of the House as soon as it is available.

(b) All proposals for deputation of Government officials abroad are strictly scrutinised by a Committee of senior Secretaries and ordinarily only such deputations are permitted as are unavoidable or are likely to lead to substantial saving in foreign exchange or relate to the defence effort or to training requirements. From the information so far available, it appears that expenditure in the foreign exchange on such deputations during 1965-66 was considerably less than that incurred in the preceding year.

बारां नगर (कोटा) के लिये नल-जल प्रदाय योजना

93. श्री सुन्दर सिंह भण्डारी : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या राजस्थान सरकार ने कोटा जिले के बारां नगर के लिये नल-जल प्रदाय योजना शुरू करने के लिये केन्द्रीय सरकार से स्वीकृति मांगी है;

(ख) यदि हाँ, तो यह योजना कितनी लागत को है और स्वीकृति के लिये सरकार को कब प्राप्त हुई थी; और

(ग) क्या योजना के लिये स्वीकृति दे दी गई है; यदि नहीं, तो इस देरी के क्या कारण हैं ?

tTAP-WATER SCHEME FOR BARAN NAGAR (KOTA)

93. SHRI SUNDAR SINGH BHANDARI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government of Rajasthan have sought approval of the Central Government for initiating a tap-water

supply scheme at Baran Nagar in Kota district;

(b) if so, what is the cost of this scheme and when it was received by Government for approval; and

(c) whether the scheme has been approved, if not, the reasons for the delay ?]

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) केन्द्रीय सरकार को राज्य सरकार से अभी तक कोई ऐसी योजना नहीं मिली है।

(ख) और (ग) ये प्रश्न नहीं उत्पन्न होंगे।

t[THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) No such scheme has yet been received by the Central Government from the State Government.

(b) and (c) Do not arise.]

ORISSA GOVERNMENT SCHEME

94. SHRI N. PATRA: Will the Minister of PLANNING -AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that he has received a scheme from the Government of Orissa for the economic development of the contiguous areas of Kalahandi, Bolangir and Phulbani, the most backward districts of Orissa; and

(b) if so, whether any decision has been taken by Government thereon?

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) Yes, Sir.

(b) The proposals are under examination.

icENTRAL ASSISTANCE FOR FAMINE RELIEF MEASURES IN DROUGHT AFFECTED AREAS OF ANDHRA PRADESH

8. SHRI P. K. KUMARAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Andhra Pradesh Government have asked for financial assistance from the Central Government

t[] English translation.

t Transferred from the 25th July, 1966.